

**Printed catalogues of National Library, Calcutta**

171. SHRI ANANDA PATHAK: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the printed catalogues which are available in the National Library, Calcutta have become out dated; and

(b) if so, what are the reasons for not making the catalogue of books and periodicals up-to-date?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) There have been difficulties in getting the catalogues printed. However, the National Library is now making arrangements for printing catalogues in its own Reprography Division and arrears of printing are expected to be cleared within a reasonable time.

**Rashtriya Sanskrit Sansthan**

172. SHRI ANANDA PATHAK: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have received any memorandum containing serious allegations of malpractices and irregularities against the authorities of the Rashtriya Sanskrit Sansthan;

(b) whether Government have held any enquiry into the matter;

(c) what are the names of the persons who have held the enquiry;

(d) whether it is also a fact that the officers of the Department and the head of the enquiry were found to be in league with the culprits; and

(e) whether Government propose to hold fresh enquiry in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): (a), to (c) Some allega-

tions were received against certain officers of the Sansthan. Four of them which were of serious nature were entrusted to the Central Bureau of Investigation. The rest were in the nature of minor irregularities and were enquired into by appropriate authorities in the Ministry of Education. One case is pending in the Court of Law.

(d) No, Sir.

(e) Does not arise.

**10+2+4 pattern in IITs**

173. SHRI ANANDA PATHAK: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether it is a fact that the Indian Institutes of Technology are still continuing with the practice of admitting students from the 11 year stage to a five year course on the results of a test which is based on the old higher secondary course despite all the engineering and medical institutions in the country have accepted the 10+2+4 pattern i.e. four year professional course after the 10+2 stage; and

(b) if so, what steps Government are taking to clear up the mess prevailing in the educational pattern in IITs?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) The Council of IITs have already accepted the 10+2+4 pattern and directed the IITs to introduce the 4 year under-graduate course w.e.f. 1981. During the transition period up to 1980-81, they have been authorised to admit the 10+1 stage students to the 5 year course on the basis of the Joint Entrance Examination (JEE) and the 10+2 stage students to the second year of the 5 year course on the basis of the Joint Advanced test. It is not true to say that all engineering institutions have switched over to the 10+2+4 pattern.

(b) Does not arise.